

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Application(s) Involved:

**E/WITHDRAWAL/20489/2019, E/WITHDRAWAL/20496/2019,
ST/WITHDRAWAL/20491/2019, ST/WITHDRAWAL/20490/2019,
ST/WITHDRAWAL/20488/2019**

in

**E/559/2011-DB, E/752/2011-DB, ST/1864/2011-DB,
ST/27214/2013-DB, ST/2641/2012-DB**

Appeal(s) Involved:

**E/559/2011-DB, E/752/2011-DB, ST/1864/2011-DB,
ST/27214/2013-DB, ST/2641/2012-DB**

[Arising out of Order-in-Appeal No. 326-10 dated
30/11/2010 passed by ,]

[Arising out of Order-in-Appeal No. 06-2010 dated
07/12/2010 passed by ,]

[Arising out of Order-in-Appeal No. 212-2011 dated
22/03/2011 passed by Commissioner of Central Excise and
Service Tax , BANGALORE-II(Appeal)]

[Arising out of Order-in-Appeal No. 132-2013 dated
04/04/2013 passed by Commissioner of Central Tax,
Bangalore North , Commissioner of Central Tax, Bangalore
North]

[Arising out of Order-in-Appeal No. 147-2012 dated
31/05/2012 passed by Commissioner of Central Excise and
Service Tax , BANGALORE-II(Appeal)]

**Commissioner Of Central Tax,
Bangalore North**

No-59, HMT Bhawan
Ground Floor, Bellary Road
BANGALORE - 560032
KARNATAKA

Appellant(s)

**Commissioner of Central
Excise, Customs and Service Tax
CALICUT**

NULL CENTRAL REVENUE BUILDING,
MANANCHIRA, CALICUT,
KOZHIKODE, - 673001
KERALA

Appellant(s)

**Commissioner Of Central Taxes,
Bangalore North Gst
Commissionerate**

Appellant(s)

HMT Bhavan, No 59, Bellary Road
Bangalore - 560032

**Commissioner Of Central Tax,
Bangalore North**

No-59, HMT Bhawan
Ground Floor, Bellary Road
BANGALORE - 560032
KARNATAKA

Appellant(s)

**Commissioner Of Central Taxes,
Bangalore North Gst
Commissionerate**

HMT Bhavan, No 59, Bellary Road
Bangalore - 560032

Appellant(s)

VERSUS

Go Go Exports

Viii, Bisavanahalli (besides Anandavana),
Doddaballapur Taluk, Bangalore Rural Dist

Respondent(s)

RUBO MIX INDIA LTD

FUNCTIONAL INDUSTRIAL ESTATE

Respondent(s)

Siltex Ltd

White House, 23-29, St.mark's Road,
Bangalore - 560009
KARNATAKA

Respondent(s)

**Twenty First Century Wire Rods
Limited**

No. 408, 12th Main Road, Rmv Extension,
Sadashivnagar,
BANGLORE - 560080
KARNATAKA

Respondent(s)

Robin Uthappa

No.b-3, Narayana Apartment,4th Main,
Athmanda Colony,r.t Nagar Post,
Bangalore - 560032
KARNATAKA

Respondent(s)

Appearance:

Shri K.B. Nanaiah, Asst. Commissioner(AR)

For the Appellant

Shri Banumurthy, Advocate

For Shri Robin Uthappa, M/s. Twenty
First century Wire Rods Ltd. and M/s.
Siltex Ltd.

For the Respondent

None for M/s. Go Go Exports and
M/s. Rubo Mix India Ltd.

CORAM:

HON'BLE MR. S.S GARG, JUDICIAL MEMBER

HON'BLE MR. P. ANJANI KUMAR, TECHNICAL MEMBER

Final Order No. 20744-20748 / 2019

Date of Hearing: 23/09/2019

Date of Decision: 23/09/2019

Per : BENCH

Revenue has moved applications seeking withdrawal of the present appeals on the basis of Instructions F.No.390/Misc./116/2017-JC dt. 22/08/2019 as the amounts involved are less than Rs.50 lakhs. Prayer of the Revenue is allowed. Appeals are dismissed as withdrawn.

(Order was pronounced and dictated
in Open Court on **23/09/2019**)

S.S GARG
JUDICIAL MEMBER

P. ANJANI KUMAR
TECHNICAL MEMBER

Raja...